

## COUNSELLORS IN HYDERABAD I

\*6g. SHRI K. NARAYANAPPA :

Will the Minister for STATES be pleased to state whether the two Counsellors in Hyderabad are paid by the State or by the Centre ?

THE MINISTER FOR STATES (SHRI K. N. KATJU) : The two Counsellors in Hyderabad are paid by the Centre.

## ABSORPTION OF AN ANNEXED DEPARTMENT INTO A REGULAR DEPARTMENT

\*72. SHRI E. K. IMBICHIBAVA : Will the Minister for COMMUNICATIONS be pleased to state whether Government have received any representations to absorb the extra department annexed to the Post and Telegraph Department into the regular department; if so, what the Government propose to do in the matter ?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : The reply to the first part of the question is in the affirmative. Such of the extra-departmental agents as satisfy certain conditions of length of service, age and educational qualifications have already been afforded facilities for entering the P. & T. Department as whole-time employees.

## REDUCTION IN LOCAL ALLOWANCES GRANTED TO RAILWAYMEN AT NILIGIRIS

\*74. SHRI S. GURUSWAMI : Will the Minister for RAILWAYS be pleased to state :

(a) whether it is proposed to reduce the local allowances granted to Railwayman in Niligiris; and

(b) what is the number of Class III and Class IV employees who are now being granted the local allowances in Niligiris ?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) The question of reviewing the rates of allowances for the staff on Niligiri Mountain Railway Section of the Southern Railway is still under consideration.

(b) The number of Railway employees, who are getting local allowance

in Niligiris, is as under :

Class III staff	.	149
Class IV staff	.	371
TOTAL	.	520

SHRI S. GURUSWAMI : Does the consideration for revision mean consideration for improvement or for worsening the position ?

SHRI LAL BAHADUR : The hon. Member will have to wait and see.

SHRI S. GURUSWAMI : We have waited enough.

## INCLUSION OF LIGHT RAILWAYS IN THE EASTERN RAILWAYS

\*75. श्री किशोरी राम : क्या माननीय मंत्री रेलवे एवं यातायात विभाग यह बतलाने की कृपा करेंगे कि :

(क) बिहार के अन्तर्गत बड़ियापुर, राजगृह कुन्द और फतुहा-इस्लामपुर, अर्रा सहस्रराम, डिहरी-रोहतासगढ़ लाइट रेलवे इस्टर्न रेलवे में शामिल हैं ?

(ख) अगर नहीं हैं तो कब तक लाइट रेलवे इस्टर्न रेलवे में सम्मिलित किया जायगा ?

[\*75. SHRI KISHORI RAM : Will the Minister for RAILWAYS be pleased to state :

(a) whether the Bakhtiarpur, the Rajgreh Kund and Fatuha-Islampur, the Arrah Sahasram and the Dehri-Rahtasgarh Light Railways are included in the Eastern Railways; and

(b) if the answer to part (a) be in the negative, whether it is proposed to include those Light Railways in the Eastern Railways; and, if so, when?]

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) These Light Railways do not belong to Government and, as such, have not been included in any Zone of the Indian Government Railways.

(b) These Railways are governed by individual contracts, and the question of including them in any Zone does not at present arise.